

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 106 OF 2016**

**Dated: 5<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Green Energy Association  
Vs.**

**...Appellant(s)**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Mandakini Ghosh

Counsel for the Respondent(s)

:

Mr. C.K. Rai

Mr. Neetish Kr. Pandey for R-1

Ms. Suparna Srivastava for R.2

Mr. Rajiv Shankar Dvivedi for R.3

Ms. Divya Chaturvedi

Ms. Shikha Pandey for R.4

**ORDER**

List the matter on the question of maintainability on **02.11.2016**. Tag to Appeals Nos.17& 18 of 2015.

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**